

(14)





**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03/01/2020**

**PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. CHANDRA MOHAN	COUNSEL FOR PETITIONER	
R. SUBRAMANIAN	COUNSEL FOR RESP.	
R. RAJESH K	COUNSEL FOR RESPONDENT	
M. MARIAM BEBE	COUNSEL FOR RESPONDENT	

ORDER

At request of the parties, list this matter for hearing on 21.01.2020.

-Sd-

**(S. VIJAYARAGHAVAN)
Member (Technical),**

-Sd-

**(B. S.V. PRAKASH KUMAR)
Member (Judicial)**

VS